

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

O.A. No. 230 of 2020 (SZ)

Tribunal on its own motion-
SUO MOTU Based on the
News item in Dinakaran Newspaper,
E-Paper Chennai Edition dated 06.10.2020,
"The Chembarambakkam Lake Becoming
garbage yard as effluents of different private
Factories are being dumped in the lake
Villagers complain"

-Vs-

The Principal Secretary to Government,
Public works Department,
Chennai and others.

...Respondent

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 6 th RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD.	1 - 3
2.	Annexure I & II	4 - 8

Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

O.A. No. 230 of 2020 (SZ)

Tribunal on its own motion-
SUO MOTU Based on the
News item in Dinakaran Newspaper,
E-Paper Chennai Edition dated 06.10.2020,
"The Chembarambakkam Lake Becoming
garbage yard as effluents of different private
Factories are being dumped in the lake
Villagers complain"

-Vs-

The Principal Secretary to Government,
Public works Department,
Chennai and others.

... Respondent

REPORT FILED ON BEHALF OF THE 6th RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, S.Ragupathi, son of Thiru. R. Sanganan, Hindu, aged about
56 years, having my office at No.76, Mount Salai, Guindy, Chennai-
32, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu
Pollution Control Board, Chennai-32, and I am filing this Report on
behalf of the 6th Respondent, Tamil Nadu Pollution Control Board and
as such I am well acquainted with the facts of the case as per the
records.

2. It is respectfully submitted that the Hon'ble NGT in its order
dated 20.10.2020 had issued the following directions among other
things, inter alia as follows:

S.Ragupathi
120324
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

“The committee is directed to ascertain the water quality from this lake as it is alleged in the paper report that the water from the lake is being used for drinking water purposes for Chennai and its Suburbs and if there is any contamination found the source of contamination including its BOD, COD, Faecal Coili Form and presence of heavy metals and the remedial measures to be taken for rectifying the same.

The committee is also directed to conduct the air quality monitoring in Katrambakkam Village where the alleged illegal burning of garbage is being to taking place.

3. It is respectfully submitted that the water sample were collected from the lake on 01.12.2019 and Ambient Air Quality survey was conducted at Katrambakkam Village and Keervalur Village on 29.12.2020 to 02.01.2021 and the following were observed:

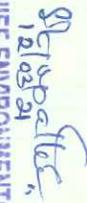
- i. The water sample has already been collected from the Chembarambakkam Lake in the presence of Sub-Collector, Kancheepuram District and Assistant Engineer, Public Works Department and Water Resources Organizations and analyzed through Advanced Environmental Laboratory, TNPCB, Guindy, Chennai – 32 on 01.12.2019.
- ii. ROA of the sample reveals that the parameters analyzed are within the standard prescribed by the Board. A copy of ROA report is enclosed herewith as Annexure I.

4. It is further submitted that the Ambient Air Quality survey conducted at Katrambakkam village and Keervalur Village through Advance Environmental Laboratory, TNPCB, Guindy, Chennai – 32 on



29.12.2020 to 02.01.2021 through Mobile Lab and report of the analysis reveals that the parameters such as PM2.5, PM10, SO2 and NO2 are within the standard prescribed by the Board. A copy of AAQ Survey report is enclosed herewith as Annexure II.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to take this Report on Record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, S.Ragupathi, son of Thiru. R. Sanganan, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 12th day of March, 2021.


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.



**TAMILNADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY
NO. 76, MOUNT SALAI, GUINDY,
CHENNAI -32
TEST REPORT**



OHQAS 10001 2017

ULR-TC68731900000544F

ROA NO. December-1354, December -1355/ 2019-20 dated: 20.01.2020

Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Siperumbudur		
Nature and number of samples.	2 numbers of Effluent Samples	Sample quantity	Sealed and fastened in 2.5 L polythene container
Date and time of sample collection	01.12.2019,	Date and time of samples Received at the lab	2.5 L 04.12.2019, 1.10 PM
Point of Collection	1 Untreated - SIPCOT Drain at End of main avenue		
	2 Untreated - Sembarambakkam Lake		
Analysis Starting date	: 05.12.2019	Analysis Completion date	: 13.01.2020

S. N.	DEE Code no	Unit	MS-1/12	MS-2/12	Test Method
	Lab Code no		Dec-1354	Dec-1355	
1.	pH @ 25° C	Number	7.01	7.35	APHA 23 rd Edn 2017- 4500 H ⁺ B
2.	Total Suspended Solids @105°C	mg/L	18	16	APHA 23 rd Edn 2017-2540 D
3.	Total Dissolved Solids @180°C	mg/L	146	194	APHA 23 rd Edn 2017-2540 C
4.	Chloride as Cl	mg/L	30	33	APHA 23 rd Edn 2017-4500 - Cl ⁻ B
5.	Sulphate as SO ₄	mg/L	39	51	APHA 23 rd Edn 2017-4500 -SO ₄ ²⁻ E
6.	Oil & Grease	mg/L	<2	<2	APHA 23 rd Edn 2017-5520 B
7.	BOD (3 days @ 27°C)	mg/L	7	5	IS 3025 (Part 44) - 1993, Reaff 2009
8.	COD	mg/L	48	24	IS 3025 (Part - 50), Reaff 2006
9.	Total Chromium	mg/L	<0.05	<0.05	APHA 23 rd Edn 2017-3500-C: D
10.	Copper	mg/L	<0.5	<0.5	APHA 23 rd Edi 2017 - 3111 - B
11.	Zinc	mg/L	0.18	0.29	APHA 23 rd Edi 2017 - 3111 - B
12.	Lead	mg/L	<0.05	<0.05	APHA 23 rd Edi 2017 - 3111 - B
13.	Nickel	mg/L	<1	<1	APHA 23 rd Edi 2017 - 3111 - B
14.	Cadmium	mg/L	<0.5	<0.5	APHA 23 rd Edi 2017 - 3111 - B

Note: <BDL indicates Less than minimum detectable limit.

21.1.2020

*****End of Report*****

Authorized Signatory

[AD(L), Dy.CSO]

[Sankara Subramanian, B. Helen Mary]

Amesure-1



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Chennai.

From
Shankara Subramanian.M.Sc.,
Assistant Director (Lab),
Advanced Environmental Laboratory,
Tamil Nadu Pollution Control Board,
No.76,Mount Salai,
Guindy, Chennai-600 032.

To
The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Plot No. CP-5B, SIPCOT Industrial
Growth Centre, Vandalur-Walajabad Road,
Oragadam, Sriperumbudr Taluk,
Kanchipuram District - 603109.

L.No.TNPCB/AEL/CHNAIR/ C1 /AAQS/2020-21. Dated: 18/01/2021.

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality Survey-regarding.

- Ref: 1) Proceeding No:TNPCB/LAW/LAIII/NGT/017143/2020 dated:22.09.2020
2) Hon'ble NGT order dt. 07.09.2020 passed in NGT Application No.170 of 2020.

The Report of Analysis of Ambient Air Quality Survey
conducted in the vicinity of Keevalur and Katrambakkam Villages from 29.12.2020 to 02.01.2021
is furnished herewith.
Kindly acknowledge the receipt of the above without fail

Handwritten signature and date: 18/01/21
Assistant Director(Lab)
AEL Chennai

Encl: As above
Copy to

To File.

Handwritten notes:
Rb
19/01/2021
AEL Chennai



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Chennai
Ambient Air Quality Survey Report

Report No. C1 /AAQS/2020-21

Dated: 18/01/2021.

1. Name of the Industry : The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Plot No. CP-5B, SIPCOT Industrial
Growth Centre, Vandalur-Walajabad Road,
2. Address of the Industry
3. Date of survey : 29.12.2020 to 31.12.2020
4. Duration of Survey : 48 hours
5. Time of survey started in Hrs : 14.00Hrs
6. Time of survey closed in Hrs : 14.00Hrs
7. Latitude : N13°0'28"
: E80°0'47"
8. Longitude

Ambient Temperature ($^{\circ}$ C)	Min	Max	Relative Humidity (%)	Min	Max
	26.0	33.0		62	83
Weather Condition	Partially Cloudy	Rain Fall (mm)	Nil		
Predominant Windirection	NE to SW	Mean Wind Speed (Km/hr)	1		

Ambient Air Quality Survey Report of Analysis

Sl. No	Location	Pollutants Concentrations (μ g/m 3)				
		PM $_{2.5}$	PM $_{10}$	SO $_2$	NO $_2$	
1	At Keevalur Village	On 29-12.2020 - 30.12.2020 From:14.00Hrs to 14Hrs.	63.0	90.0	8.0	16.0
		On 30-12.2020 - 31.12.2020 From:14.00Hrs to 14Hrs.	43.0	58.0	6.0	17.0

[Signature]
DY. Chief Scientific Officer

[Signature]
Assistant Director (AEL),
AEL, Chennai.



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Chennai
Ambient Air Quality Survey Report

Report No. C1 /AAQS/2020-21

Dated: 18/01/2021.

1. Name of the Industry : **The District Environmental Engineer,**
2. Address of the Industry : **Tamil Nadu Pollution Control Board,
Plot No. CP-5B, SIPCOT Industrial
Growth Centre, Vandalur-Walajabad Road,
31.12.2020 to 02.01.2021**
3. Date of survey : **48hours**
4. Duration of Survey : **14.00Hrs**
5. Time of survey started in Hrs : **14.00Hrs**
6. Time of survey closed in Hrs : **14.00Hrs**
7. Latitude : **N13°0'6.6"**
8. Longitude : **E80°0'1'30.9"**

Ambient Temperature (°C)	Min	Max	Relative Humidity (%)	Min	Max
	24.0	32.0		60	86
Weather Condition	Partially Cloudy		Rain Fall (mm)	Nil	
Predominant Windirection	NE to SW		Mean Wind Speed (Km/hr)	1	

Ambient Air Quality Survey Report of Analysis

Sl. No	Location	Pollutants Concentrations (µg/m ³)				
		PM _{2.5}	PM ₁₀	SO ₂	NO ₂	
2	At Katrambakkam Village	On 31.12.2020 - 01.01.2021 From 20.00Hrs to 20.00Hrs	56.0	74.0	11.0	35.0
		On 01.02.2021 - 02.01.2021 From 20.00Hrs to 20.00Hrs	48.0	60.0	14.0	41.0

DY. Chief Scientific Officer

Assistant Director (QA)
AEL, Chennai.



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory - Chennai.

BILL

Bill No : C1 /AAQS/2020-21.

Date : 18/01/2021.

To
The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Plot No. CP-5B, SIPCOT Industrial
Growth Centre, Vandalur-Walajabad Road,

Sir,

Ref: 1) Proceeding No:TNPCB/LAW/LAIII/NGT/017143/2020 dated:22.09.2020
2) Hon'ble NGT order dt. 07.09.2020 passed in NGT Application No.170 of 2020.

The Bill for the Ambient Air Quality Survey Conducted Through Mobile CAAQM at Keervalur and Katrambakkam Villages as per the instructions cited in the above reference

Sl.No.	Description	No of Days	Rate (Rs.)	Amount (Rs.)
1	Sampling and Analytical Charges Through Mobile Continuous Ambient Air Quality Monitoring	4	3500/Hr	336000
Total (Rs.)				336000
Survey Done at Board Cost				

(Rupees Three Lakh and Thirity Six Thousand Only)

Dy. Chief Scientific Officer

Assistant Director(Lab)
AEL, Chennai.

**BEFORE THE NATIONAL GREEN
TRIBUNAL, SOUTHERN ZONE AT
CHENNAI**

O.A. No. 230 of 2020 (SZ)

Tribunal on its own motion-
SUO MOTU Based on the
News item in Dinakaran Newspaper,
E-Paper Chennai Edition dated
06.10.2020, "The Chembarambakkam
Lake Becoming garbage yard as effluents
of different private Factories are being
dumped in the lake Villagers complain"

-Vs-

The Principal Secretary to Government,
Public works Department,
Chennai and others.

... Respondent

REPORT FILED ON BEHALF OF THE
6th RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.

Advocate for Respondent No.6
Thiru.Kasi Rajan,
Advocate, Chennai.

Date: 19.03.2021.

Date of hearing on 22.03.2021